

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.425
TO BE ANSWERED ON THE 5TH FEBRUARY, 2019

ASSESSMENT OF CROP LOSS DUE TO DROUGHT

425. SHRI RAJESHBHAI CHUDASAMA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether there has been assessment of crop loss in different parts of the country, particularly in Gujarat, due to shortfall of rain/untimely rain/drought/ pest attack, etc., if so, the details thereof;
- (b) the financial assistance sought by the State Governments concerned to cope with the above mentioned situations during the last three years for the resulting crop losses; and
- (c) the amount of financial assistance provided to the different State Governments, including Gujarat?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI GAJENDRA SINGH SHEKHAWAT)

(a): Yes, Madam. On the basis of Memoranda received from various States, an assessment of crop loss and other assistance due as per National Disaster Response Fund (NDRF) guidelines/norms has been made as follows:

S.No.	State	Affected area of crop loss (ha.)
1.	Andhra Pradesh	12,80,694
2.	Gujarat	1,10,514
3.	Jharkhand	3,59,305
4.	Karnataka	20,22,418
5.	Maharashtra	72,64,063
6.	Rajasthan	34,96,574
7.	Odisha	4,66,350

(b): The financial assistance sought by the States for Drought, Hailstorm and Pest Attack under National Disaster Response Fund (NDRF) during the last three years i.e. 2015-16, 2016-17 and 2017-18 is given at **Annexure-I**.

(c): The financial assistance approved under NDRF from 2015-16 to 2018-19, including Gujarat, is at **Annexure-II**.

Annexure-I

Annexure referred to in part (b) of the Lok Sabha Unstarred Question No. 425 for reply on 05.02.2019

(Rs in Crore)

S.No.	State	2015-16	2016-17	2017-18
		Assistance Sought	Assistance Sought	Assistance Sought
1.	Uttar Pradesh	2057.79(D) 1888.35(DR)	-	678.98(DR)
2.	Karnataka	3830.84(D) 1417.14(DR)	4702.54(DK) 3310.83(DR)	-
3.	Andhra Pradesh	2000.56 (D)	2513.97(DK)	679.19(DR)
4.	Rajasthan	10537.02(D) 4372.27(H)	3660.97(DK)	3078.26(DK)
5.	Chhattisgarh	6093.79 (D)	-	4401.00(DK)
6.	Madhya Pradesh	5114.53 (D)	-	3705.95(DK)
7.	Kerala	-	1019.90(D)	-
8.	Tamilnadu	-	39565.00(D)	-
9.	Puducherry	-	150.52(D)	-
10.	Maharashtra	6020.36(DK) 2251.66(DR)	-	3373.31(PA)
11.	Odisha	2344.99 (D)	-	-
12.	Telangana	2601.17 (D)	-	-
13.	Jharkhand	2142.78(D)	-	-
14.	Uttarakhand	91.97 (DR)	-	-

D-Drought
DK- Drought Kharif
DR- Drought Rabi
H- Hailstorm
PA-Pest Attack

Annexure-II

Annexure referred to in part (c) of the Lok Sabha Unstarred Question No. 425 for reply on 05.02.2019

(Rs. in crore)

S.No	State	2015-16	2016-17	2017-18	2018-19
		Assistance Approved	Assistance Approved	Assistance Approved	Assistance Approved
1.	Uttar Pradesh	1304.52(D) 622.76(DR)	-	157.23(DR)	-
2.	Karnataka	1540.23(D) 723.23(DR)	1782.44(DK) 795.54(DR)	-	949.49 (DK)
3.	Andhra Pradesh	433.77 (D)	518.93(DK)	113.14(DR)	900.40(DK)
4.	Rajasthan	1193.41(D) 79.18 (H)	588.34(DK)	526.14(DK)	*
5.	Chhattisgarh	1276.625 (D)	-	395.91(DK)	-
6.	Madhya Pradesh	2032.68(D)	-	836.09(DK)	-
7.	Kerala	-	112.05 (D)	-	-
8.	Tamilnadu	-	1748.28 (D)	-	-
9.	Puducherry	-	17.70 (D)	-	-
10.	Maharashtra	3638.83(DK) 679.54(DR)	-	60.76 (PA)	4714.28(DK)
11.	Odisha	815.00 (D)	-	-	*
12.	Telangana	791.21(D)	-	-	-
13.	Jharkhand	336.94(D)	-	-	*
14.	Uttarakhand	70.22 (DR)	-	-	-
15.	Gujarat	-	-	-	127.60

*** At various stages of approval.**

D-Drought
DK- Drought Kharif
DR- Drought Rabi
H- Hailstorm
PA-Pest Attack
